

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-536/2016

New Delhi, this the 23rd day of July, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Monu Badal, age-24 years,
s/o Raj Kumar,
R/o B-16/A, Kardam Colony,
Johripur,
Delhi-110094. ... Applicant
(By Advocate: Sh. Rahul Kumar Singh)

Versus

1. Secretary,
Delhi Subordinate Services
Selection Board,
FC-18, Institutional Area,
Karkardooma,
Delhi-110092.
2. Deputy Secretary, CC-II,
Delhi Subordinate Services
Selection Board
FC-18, Institutional Area,
Karkardooma,
Delhi-110092. ... Respondents
(By Advocate : Ms. Sumedha Sharma)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant submitted that the applicant was seeking relief of being called for verification of documents. The same relief has been granted by the respondents. Hence, this OA has now become infructuous. Accordingly, this OA is dismissed as infructuous.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**